

(33)

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. 04/2015
C.A.164/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th September 2017, 10.30 A.M

| Name of the Company | | Pradip Chowdhury & Ors. -Vs- Andaman Wood Products (India) Pvt. Ltd. & Ors. | | |
|---------------------|--|---|------------------------|---------------------|
| Under Section | | 397/398 O & M | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

Mr. M.K. Seal.

Petitioner

Vijai Pratap Singh

Mr. Sanjib K. Mukhopadhyay

Repdt.
nos. 2 and 3

2.
20/9/17

ORDER

The Ld. Senior Counsel for the petitioner and the Ld. Counsel for the respondent Nos. 1, 2 and 3 are present.

The petitioner made a request to file rejoinder.

The petitioner is allowed to file rejoinder within four weeks with copy to the opposite party in advance.

List on 15-11-2017.

Sd/-
(Jinan KR)
Member(J)

Sd/-
(Vijai Pratap Singh)
Member(J)